

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.54/9/HDB//2017
NAME OF THE COMPANY	Athena Chattisgarh Power Limited
NAME OF THE PETITIONER(S)	Energy Infraconsulting India Privvate Limited
NAME OF THE RESPONDENT(S)	Athena Chattisgarh Power Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. V. VENKATA PAVI SANKAR	Drocete	99850 42686	B. va Ris
G.V. GANGADHAR			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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CA.B. Nagabhushan IRP Named as.

Mayabhushan @ Yakoo.com 9843935678.

Heard Shri P.V. Venkata Ravi Shankar, Learned Counsel on behalf of Sri G.V. Gangadhar, Learned Counsel for the Petitioner and Shri B. Nagabhushan, IRP appointed in the above case. Post the case on 25.09.2017

Member (T)

MEMBER (J)

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